

ORISSA HIGH COURT**FILING REPORT AS ON :26/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008608/2020	KAMBHUPANI MISHRA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /32 /2020 () //
2	BLAPL/0008609/2020	UDAYANATH KAMARA VS STATE OF ODISHA	BASUDEV MISHRA VS	B.SINGHPUR /57 /2020 () //
3	BLAPL/0008610/2020	ANIL KUMAR JOJO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LAHUNIPADA /128 /2020 () //
4	BLAPL/0008611/2020	SURAJ DEV SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LAHUNIPADA /128 /2020 () //
5	BLAPL/0008612/2020	ABHINASH MUNDA @ PRASANTA BULIULI VS STATE OF ODISHA	R.R.DAS VS	KEONJHAR SADAR /210 /2019 () //
6	BLAPL/0008613/2020	PRADEEP MAITY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /106 /2020 () //
7	BLAPL/0008614/2020	RADHAKRUSHNA JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	BALASORE SADAR /261 /2020 () //
8	BLAPL/0008615/2020	SAMUEL EKKA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /304 /2019 () //
9	BLAPL/0008616/2020	MAHAMMAD CHANDAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /107 /2020 () //
10	BLAPL/0008617/2020	UPENDRA BANKA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /185 /2020 () //
11	BLAPL/0008618/2020	SANAT BHATPAHARI VS STATE OF ODISHA	S.S.RAY -2 VS	BIRMITRAPUR /161 /2020 () //

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12	BLAPL/0008619/2020	JASHOBANTA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /185 /2020 () //
13	BLAPL/0008620/2020	GOUTAM DASH @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /253 /2020 () //
14	BLAPL/0008621/2020	BINOD KHORA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /8 /2020 () //
15	BLAPL/0008622/2020	PURNA CHANDRA MALIK VS STATE OF ODISHA	JAYANTA KU MAJHI VS	KHANTAPADA /414 /2019 () //
16	BLAPL/0008623/2020	ANIL DASH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JAJPUR ROAD /339 /2020 () //
17	BLAPL/0008624/2020	JAGANNATH SING @ JAGA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /189 /2020 () //
18	BLAPL/0008625/2020	SARAT CHANDRA MAHANTA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SINGLA /160 /2020 () //
19	BLAPL/0008626/2020	SEBA BAG SINGH VS STATE OF ODISHA	MAHES DAS VS	CHANDRAPUR /33 /2019 () //
20	BLAPL/0008627/2020	KUMAR RANJAN SHAW VS STATE OF ODISHA	MAHES DAS VS	BASTA /245 /2020 () //
21	BLAPL/0008628/2020	JAGANNATH PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /261 /2020 () //
22	BLAPL/0008629/2020	BHAGIRATHI SOREN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARIPADA SADAR /81 /2020 () //
23	BLAPL/0008630/2020	ASIS SRIHARIA	AMULYA RATNA PANDA	MACHHKUND /64 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008631/2020	GOLA NAIK	UMAKANTA BARIK	SURADA /56 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008632/2020	BIDESI @ BHAINA @ DILLIP DAS	A.PATTANAIAK	KHURDA P.S. /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008633/2020	TIRUPATI PATRA	BIJAYA KUMAR RAGADA	KASINAGAR /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008634/2020	PREMRAJBARAD	DEVASHIS PANDA	BOLANGIR TOWN /291 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008635/2020	RAMA MUDULI	TUKUNA MISHRA	B.SINGHPUR /3 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008636/2020	BISHAL BEHERA @ GIDU	RADHARAMAN DAS NAYAK	KEONJHAR TOWN /183 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008637/2020	SADAN GOLARI	AMITAV MOHANTY	NANDAPUR /36 /2004
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008638/2020	MITHUN SWAIN	UMAKANTA BARIK	SURADA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008639/2020	BISHNU ACHARI	MANAS CHAND	BORIGUMMA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008640/2020	PRAFULLA KUMAR MISHRA	MANAS CHAND	BADAGODA P.S. /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	CMAPL/0000256/2020	MANOJ KUMAR GOEL	ADV.	//
		VS	VS	()

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		COMMNR.FOR EMPLOYEES COMPENSATION-CUM-ASST.LABOUR COMMNR.,RAYAGADA		//
35	CONTC/0005384/2020	NAMITARANI MAHARATHA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
36	CONTC/0005385/2020	DURGA PRASAD DASH	ADV	//
		VS	VS	0
		ANANTA KUMAR SAMAL		//
37	CONTC/0005386/2020	UMASANKAR PANIGRAHI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
38	CONTC/0005387/2020	MANJULA SATPATHY	SATYAJIT BEHERA	//
		VS	VS	0
		PRADEEP KUMAR NAG		//
39	CONTC/0005388/2020	NABAKANTA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		SATYABRATA SAHOO		//
40	CONTC/0005389/2020	BHIMASEN SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		SATYABRATA SAHU		//
41	CONTC/0005390/2020	RANJIT KUMAR MOHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		SATYABRATA SAHOO		//
42	CONTC/0005391/2020	KRUSHNA CHANDRA PALAI	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		SUPERINTENDENT OF POLICE, PURI		//
43	CONTC/0005392/2020	BIJAY MALLICK @ MALIK	ADV	//
		VS	VS	0
		DR. GYANA DAS @ GYANA RANJAN DAS		//
44	CONTC/0005393/2020	PRANABANDHU MAHANAYAK	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
45	CONTC/0005394/2020	RINA PRADHAN	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//

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46	CONTC/0005395/2020	BHARA PRADHAN VS SURENDRA KUMAR	ADV. VS	// 0 //
47	CONTC/0005396/2020	DR.PRATAP RANJAN SRICHANDAN VS STATE OF ORISSA	SIDDHARTH GOUTAM DAS VS	// 0 //
48	CONTC/0005397/2020	KRISHNA CHANDRA BUDHIA VS SATYABRATA SAHOO	SATYAJIT SAMAL VS	// 0 //
49	CONTC/0005398/2020	LAXMIDHARA BARIK VS SATYABRATA SAHOO	ADV. VS	// 0 //
50	CONTC/0005399/2020	SADASIBA PRADHAN VS SATYABRATA SAHOO	ADV VS	// 0 //
51	CONTC/0005400/2020	SIMANCHAL PADHY VS SATYABRATA SAHOO	DILLIP KUMAR ROUT VS	// 0 //
52	CONTC/0005401/2020	ANANTA PRADHAN VS SATYABRATA SAHOO	DILLIP KUMAR ROUT VS	// 0 //
53	CONTC/0005402/2020	KANAKA PRADHAN VS SATYABRATA SAHOO	DILLIP KUMAR ROUT VS	// 0 //
54	CONTC/0005403/2020	RANJAN KUMAR SAHOO VS MANSI NIMBHAL	ADV VS	// 0 //
55	CONTC/0005404/2020	SUSHIL KUMAR PANDEY VS MANSI NIMBHAL	ADV. VS	// 0 //
56	CONTC/0005405/2020	GOBINDA CHANDRA SATRUSAL VS MANSI NIMBHAL	ADV VS	// 0 //
57	CONTC/0005406/2020	MANAS KUMAR SAMAL	ADV	//

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		VS	VS	0
		MANSI NIMBHAL		//
58	CONTC/0005407/2020	BISWAJIT MUNDA	ADV	//
		VS	VS	0
		MANSI NIMBHAL		//
59	CONTC/0005408/2020	DR.RABINDRA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
60	CONTC/0005409/2020	BALAKRISHNA MOHAPATRA	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
61	CONTC/0005410/2020	AMULYA CHANDRA KAR	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
62	CONTC/0005411/2020	DR.SACHIDANANDA TRIPATHY	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
63	CONTC/0005412/2020	SIBA PRASAD MOHANTY	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
64	CONTC/0005413/2020	SUMITRA SATAPATHY	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
65	CONTC/0005414/2020	HADIBANDHU DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0
		SUSHANTA KUMAR SUTAR		//
66	CONTC/0005415/2020	SUSHANT NAIK	ADV	//
		VS	VS	0
		BHUMESH CHANDRA BEHERA		//
67	CONTC/0005416/2020	BILASINI NAYAK	ADV	//
		VS	VS	0
		PRADEEP KUMAR SAHOO		//
68	CONTC/0005417/2020	BAIDHAR SWAIN	ADV.	//
		VS	VS	0

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69	CONTC/0005418/2020	G.MATHIVATHANAN BISWARANJAN MOHAPATRA VS	ADV VS	// // 0
70	CONTC/0005419/2020	G.MATHIVATHANAN NIRANJAN SAHOO VS	ADV. VS	// // 0
71	CONTC/0005420/2020	SUJATA PATRA PRASANTA KUMAR RATH VS	ADV. VS	// // 0
72	CONTC/0005421/2020	MONA SHARMA JEEVAN KUMAR MOHANTY VS	ADV VS	// // 0
73	CONTC/0005422/2020	MONA SHARMA RAMESH CHANDRA PARADHAN VS	ADV. VS	// // 0
74	CONTC/0005423/2020	MONA SHARMA DIPIKA JAMES VS	ADV VS	// // 0
75	CRLMP/0001501/2020	DEBABRATA SAHOO MANAS RANJAN KALET VS	SAILABALA JENA VS	// //0 0
76	CRLMP/0001502/2020	THE IIC AINTHAPALI HELENA PATEL VS	RABINDRANATH PRUSTY VS	// //0 0
77	CRLMP/0001503/2020	STATE OF ODISHA SANTOSHI BEHERA VS	R.K.ROUTRAY VS	// //0 0
78	CRLREV/0000455/2020	STATE GOVT. RABI GAIN VS	DEBA RANJAN MOHAPATRA VS	// //0 0
79	MACA/0000762/2020	STATE OF ODISHA RITU PRADHAN VS NIRANJAN BISOYI	RAJIB LOCHAN PATTNAIK VS	// // 0 //

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80	TRP(C)/0000205/2020	ARPITA DAS VS SUSHIL KUMAR BEHERA	GOPINATH MISHRA VS	// 0 //
81	WP(C)/0032935/2020	ADARSHA SCHOOL OF ENGINEERING AND INFORMATION TECHNOLOGY VS STATE OF ODISHA	BRUNABAN MOHANTY VS	// 0 //
82	WP(C)/0032936/2020	LOKABANDHU MOHAPATRA VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //
83	WP(C)/0032937/2020	SARASWATI PATRA VS SECY. REVENUE DEPTT. BBSR	D.MOHANTY VS	// 0 //
84	WP(C)/0032938/2020	SESHADEV CHHATAR VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
85	WP(C)/0032939/2020	NILAMANI SAMANTARAY @ NILAMANI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// 0 //
86	WP(C)/0032940/2020	SUKANTA KUMAR SETHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
87	WP(C)/0032941/2020	RAJESH KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
88	WP(C)/0032942/2020	KRUTIBAS MOHANTY VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
89	WP(C)/0032943/2020	NAKUL MALLICK VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
90	WP(C)/0032944/2020	B.RAMAIYA NAIDU VS STATE OF ODISHA	SOU MENDRA PATTANAIAK VS	// 0 //
91	WP(C)/0032945/2020	MAA RAMACHANDI THAKURANI	BIDYADHAR PRADHAN	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0032946/2020	SRINIBASH SAHU	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0032947/2020	PRADYUMNA KUMAR MOHAPATRA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0032948/2020	DHUSURI SERVICE CO OPERATIVE SOCIETY	BADHDHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0032949/2020	RABINDRA RAY	S.K.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0032950/2020	ADHUNIK METALIKS LTD.	SASWAT K. ACHARYA	//
		VS	VS	0
		DEPUTY DIRECTOR (REVENUE II) EMPLOYEES STATE INSURANCE CORPORATION		//
97	WP(C)/0032951/2020	GOPABANDHU DIXIT	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0032952/2020	DHUSURI SERVICE CO OPERATIVE SOCIETY	BADHDHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0032953/2020	DIPTI RANJAN SAHOO	B.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0032954/2020	PRANABANDHU SETHI	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0032955/2020	BHARATIYA BIKASH PARISAD	G.P.JENA	//
		VS	VS	0
		UNION OF INDIA		//
102	WP(C)/0032956/2020	BHABANI KUMAR GOCHHAYAT	SHARMISTHA SAMAL	//
		VS	VS	0

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103	WP(C)/0032957/2020	STATE OF ODISHA PADMINI MOHANTY VS	B.DASH VS	// // 0
104	WP(C)/0032958/2020	STATE OF ODISHA ASHOK KUMAR NANDA VS	SHARMISTHA SAMAL VS	// // 0
105	WP(C)/0032959/2020	STATE OF ODISHA PADMANAVA SAHOO VS	SHARMISTHA SAMAL VS	// // 0
106	WP(C)/0032960/2020	STATE OF ODISHA RABINDRA RAY VS	S.K.PADHI VS	// // 0
107	WP(C)/0032961/2020	STATE OF ODISHA AJIT KUMAR PRADHAN VS	GYANA RANJAN SETHI VS	// // 0
108	WP(C)/0032962/2020	STATE OF ODISHA RABINDRA RAY VS	S.K.PADHI VS	// // 0
109	WP(C)/0032963/2020	STATE OF ODISHA KABI CHANDRA SEATHY VS	G.S.NAMTOAR VS	// // 0
110	WP(C)/0032964/2020	STATE OF ODISHA SANJIB KUMAR DAS VS	SIBA NARAYAN BISWAL VS	// // 0
111	WP(C)/0032965/2020	STATE OF ODISHA REYAZ MOHAMMAD LATIF VS	SOUMYA MISHRA VS	// // 0
112	WP(C)/0032966/2020	STATE OF ODISHA DHABALESWAR SWAIN VS	ANTARYAMI SWAIN VS	// // 0
113	WP(C)/0032967/2020	COLLECTOR, PURI ABANIKANTA DAS VS STATE OF ODISHA	B.S.DAS PARIDA VS	// // 0 //

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114	WP(C)/0032968/2020	SANTANU KUMAR NAANDA VS STATE OF ODISHA	ARIYA DASH VS	// 0 //
115	WP(C)/0032969/2020	BOBITA NAYAK VS SUPERINTENDENT, COMMUNITY HEALTH CENTRE, HARICHANDANPUR	DINESH KUMAR PANDA VS	// 0 //
116	WP(C)/0032970/2020	PRATHA SARATHI ROUT VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
117	WP(C)/0032971/2020	SIDHARTHA KUMAR PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
118	WP(C)/0032972/2020	MAHADEO BADAIAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
119	WP(C)/0032973/2020	DURGABATI DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
120	WP(C)/0032974/2020	DALESWAR SHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
121	WP(C)/0032975/2020	SANGITA PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
122	WP(C)/0032976/2020	SUDARSAN SWAIN VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
123	WP(C)/0032977/2020	BHALENTINA NAYAK VS STATE OF ODISHA	K.SWAIN VS	// 0 //
124	WP(C)/0032978/2020	BAIJAYANTI GAGARAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
125	WP(C)/0032979/2020	SABYASACHI MAHAKUL	GOPAL KRUSHNA MOHANTY	//

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126	WP(C)/0032980/2020	GOVT. OF ODISHA BINODINI BAIJKAR	KAUSHIK SWAIN	//
		VS	VS	0
127	WP(C)/0032981/2020	STATE OF ODISHA BICHHANDA CHARAN DEHURY	KAUSHIK SWAIN	//
		VS	VS	0
128	WP(C)/0032982/2020	STATE OF ODISHA BASANTA KUMAR PANI	K.SWAIN	//
		VS	VS	0
129	WP(C)/0032983/2020	STATE OF ODISHA SUDHAKAR DWIBEDY	ASHOK KUMAR BEHERA	//
		VS	VS	0
130	WP(C)/0032984/2020	UNION OF INDIA UPENDRA PRASHADA MISHRA	AJAYA KUMAR JENA	//
		VS	VS	0
131	WP(C)/0032985/2020	STATE OF ODISHA BIJAY KUMAR MISHRA	PRAKSH CHOUDHURY	//
		VS	VS	0
132	WP(C)/0032986/2020	STATE OF ODISHA RAMESH CHANDRA BEHERA	N.SAHANI	//
		VS	VS	0
133	WP(C)/0032987/2020	STATE OF ODISHA AMAL KUMAR PANIGRAHI	PRAKASH CHOUDHURY	//
		VS	VS	0
134	WP(C)/0032988/2020	STATE OF ODISHA BIKARTAN BHANJ	PRAKSH CHOUDHURY	//
		VS	VS	0
135	WP(C)/0032989/2020	STATE OF ODISHA ARAIT DASH	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
136	WP(C)/0032990/2020	STATE OF ODISHA PRADIP @PRADEEP CHANDRA PANIGRAHI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

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137	WP(C)/0032991/2020	STATE OF ODISHA HARIHAR DAS VS	SUMANTA KUMAR NAYAK VS	// // 0
138	WP(C)/0032992/2020	STATE OF ODISHA JYOSTNARANI DASH VS	BHAGABAN MOHANTY VS	// // 0
139	WP(C)/0032993/2020	STATE OF ODISHA RAJAT RANJAN PANDA VS	SUMANTA KUMAR NAYAK VS	// // 0
140	WP(C)/0032994/2020	STATE OF ODISHA HOTEL JASMINE VS	B.M.SARANGI VS	// // 0
141	WP(C)/0032995/2020	SUB-DIVISIONAL OFFICER, TATA POWER LTD, KUNI RAJ VS	SUBASH CHANDRA BAIRIGANJAN VS	// // 0
142	WP(C)/0032996/2020	STATE OF ODISHA SATYAJIT PRADHAN VS	LAXMI PRASAD DWIVEDY VS	// // 0
143	WP(C)/0032997/2020	STATE OF ODISHA PRATIMA PATRA VS	B.M.SARANGI VS	// // 0
144	WP(C)/0032998/2020	SUB-DIVISIONA OFFICER, TATA POWER LTD, MANOJ MOHAPATRA VS	Braja Mohan Sarangi VS	// // 0
145	WP(C)/0032999/2020	REGIONAL TRANSPORT OFFICER, NAYAGARH BIBHUTI BHUSAN PARIDA VS	Braja Mohan Sarangi VS	// // 0
146	WP(C)/0033000/2020	UNION OF INDIA PRAMOD KUMAR AGARWAL VS	Braja Mohan Sarangi VS	// // 0
147	WP(C)/0033001/2020	UNION OF INDIA BIMALA MALLICK VS	B.M.SARANGI VS	// // 0
		COLLECTOR, PHULABANI,		//

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148	WP(C)/0033002/2020	BAMAN NAYAK VS DISTRICT EDUCATION OFFICER	B.M.SARANGI VS	// 0 //
149	WP(C)/0033003/2020	NILIMA DEBNATH VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
150	WP(C)/0033004/2020	RAJALAXMI MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
151	WP(C)/0033005/2020	PARAMANANDA BARIK VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
152	WP(C)/0033006/2020	YUDHISTIR PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
153	WP(C)/0033007/2020	PURNA CHANDRA PUNJI VS THE COLLECTOR, KALAHANDI	TUKUNA KU. MISHRA VS	// 0 //
154	WP(C)/0033008/2020	GANESH GHADAI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
155	WPCRL/0000140/2020	DASARATH PARIDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	CHANDABALI /204 /2020 0 //
156	WPCRL/0000141/2020	BHASKAR MALLICK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MOHANA /164 /2020 0 //
157	WPCRL/0000142/2020	ROSHAN ALI VS THE PRINCIPAL SECRETARY TO GOVT.	GEETANJALI MAJHI VS	//0 0 //
158	ABLAPL/0014971/2020	UTKAL MOHANTY VS STATE OF ODISHA	J.K.KHUNTIA VS	//0 0 //
159	ABLAPL/0014972/2020	SAMBIT @ PINTU @ SAMBIT KUMAR DAS	DEEPAK KU SAHOO	MAHAKALPARA /152 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	ABLAPL/0014973/2020	STATE OF ODISHA ABHIJIT SHA @ JITU	SUSANTA KUMAR BARAL	// GHASIPURA /208 /2020
		VS	VS	()
161	ABLAPL/0014974/2020	STATE OF ODISHA BISHNUPRIYA RANASINGH	MRITUNJAY BANERJEE	// //0
		VS	VS	()
162	ABLAPL/0014975/2020	STATE OF ODISHA JAYADEV MANDALA	MANORANJAN ACHARYA	// ITAMATI /167 /2020
		VS	VS	()
163	ABLAPL/0014976/2020	STATE OF ODISHA PRAMOD KUMAR SAHOO @ KANHU SAHOO	SUBODH KUMAR MOHANTY	// DASPALLA /179 /2020
		VS	VS	()
164	ABLAPL/0014977/2020	STATE OF ODISHA NANDA KISHORE DAS	PARTHA SARATHI NAYAK	// JAJPUR SADAR /197 /2020
		VS	VS	()
165	ABLAPL/0014978/2020	STATE OF ODISHA KUNALATA SETHY	SANGRAM RATH	// OLATPUR /101 /2020
		VS	VS	()
166	ABLAPL/0014979/2020	STATE OF ODISHA RAJA @ ROSHAN SOLANKI	SOUMYA RANJAN DAS	// BANDOMUNDA /63 /2016
		VS	VS	()
167	ABLAPL/0014980/2020	STATE OF ODISHA BIJAY @ BIJAYA KUMAR RANA	PRAKASH KUMAR SINGH	// KANDARPUR /171 /2020
		VS	VS	()
168	ABLAPL/0014981/2020	STATE OF ODISHA RABINDRA MAJHI	RAMAKANTA PANDA	// KASAFAL MARINE /20 /2020
		VS	VS	()
169	ABLAPL/0014982/2020	STATE OF ODISHA SK TAJUDIN	R.N.MISHRA	// RAIRANGPUR (RURAL) /53 /2017
		VS	VS	()
170	ABLAPL/0014983/2020	STATE OF ODISHA MANOJ KUMAR DAS	ARUN KUMAR BUDHIA	// NILGIRI /326 /2020
		VS	VS	()

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FILING REPORT AS ON :26/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0014984/2020	STATE OF ODISHA SK FARID VS	R.N.MISHRA VS	// RAIRANGPUR (RURAL) /52 /2017 ()
172	ABLAPL/0014985/2020	STATE OF ODISHA BINAYA KUMAR PRUSETH @ BINAYA PURSETH @ BINAYA PURSETH	AJIT KUMAR ROUT VS	// BELPAHAR /296 /2020 ()
173	ABLAPL/0014986/2020	STATE OF ODISHA BIJAY KUMAR NAYAK @ BIJAY NAYAK VS	SMRUTI RANJAN MOHAPATRA VS	// JANKIA P.S. /212 /2020 ()
174	ABLAPL/0014987/2020	STATE OF ODISHA BISWA RANJAN MAJHI VS	RAJESH KUMAR MOHAPATRA VS	// ANGUL TOWN /1286 /2020 ()
175	ABLAPL/0014988/2020	STATE OF ODISHA SADHU BEHERA @ BHOI VS	S.ROUT VS	// NIALI /279 /2020 ()
176	ABLAPL/0014989/2020	STATE OF ODISHA TUKUNA @ BIMAL KUMAR CHAUDHURY @ BIMAL KUMAR CHAUDHURY	ASHOK KU SAHOO VS	// MARSHAGHAI /267 /2020 ()
177	ABLAPL/0014990/2020	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA /201 /2020 ()
178	ABLAPL/0014991/2020	STATE OF ODISHA KANCHAN PRAVA SAHU @ KUNI VS	SMRUTI RANJAN MOHAPATRA VS	// BALASORE SADAR /347 /2020 ()
179	ABLAPL/0014992/2020	STATE OF ODISHA LOKNATH SAHOO VS	PIYUSH KUMAR MISHRA VS	// //0 ()
180	ABLAPL/0014993/2020	STATE OF ODISHA SILU ROUT VS	CHITTA RANJAN DASH VS	// AIR FIELD P.S. /242 /2020 ()
181	ABLAPL/0014994/2020	STATE OF ODISHA FUNO @ SARWARI BIBI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// PURUNABAZAR /229 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0014995/2020	CHANDRADHWAJ MEHER VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /251 /2020 () //
183	ABLAPL/0014996/2020	DEBENDRA KUMAR DAS @ DEBENDRA DAS VS STATE OF ODISHA	CHANDRA DAS VS	PATTAMUNDAI /478 /2020 () //
184	ABLAPL/0014997/2020	BISWAJIT SWAIN VS STATE OF ODISHA	ASHOK KU.SAHOO VS	KENDRAPARA /293 /2020 () //
185	ABLAPL/0014998/2020	GAJENDRA DAS @ GAJA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /339 /2020 () //
186	ABLAPL/0014999/2020	INDIRA @ PUSPALATA SEN VS STATE OF ODISHA	S.MOHAPATRA VS	JALESWAR /360 /2020 () //
187	ABLAPL/0015000/2020	BIMAL CHANDRA DAS VS STATE OF ODISHA	JATESWAR NAYAK VS	MARINE PS AT JAMBO /147 /2020 () //
188	ABLAPL/0015001/2020	SURESH BARIK VS UNION OF INDIA (EAST COAST RAILWAY)	UNMESH CHANDRA JENA VS	//0 () //
189	ABLAPL/0015002/2020	NARAYAN PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /112 /2020 () //
190	ABLAPL/0015003/2020	TARUN PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BHEDEN /210 /2020 () //
191	ABLAPL/0015004/2020	TAPAN KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /171 /2020 () //
192	ABLAPL/0015005/2020	SIBAJI SAHU @ SHIVAJI SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	AMBADOLA /96 /2020 () //
193	ABLAPL/0015006/2020	SUSHIL PRADHAN	K.K.BHUYAN	JUJUMURA /145 /2020

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FILING REPORT AS ON :26/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0015007/2020	KHIROD KUMAR BEHERA	MOHENDRA KUMAR MOHAPATRO	KISHORENGAR /170 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0015008/2020	HRUDANANDA BHOI	TIRTH KUMAR SAHU	BELPAHAR /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0015009/2020	BHASKAR @ BHASKAR CHANDRA PARIDA	JAYADEBA BEHERA	NAYAGARH SADAR /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0015010/2020	GANESWAR BHUTIA	JUGLA KISHORE PANDA	PARJANG /314 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0015011/2020	SAROJ KUMAR @ PAPU DHALL	ANURAG PATI	DHENKANAL SADAR /564 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0015012/2020	SACHIDANANDA PRADHAN	ANURAG PATI	DHENKANAL SADAR /483 /2020
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0015013/2020	SUBHASISH SANTARA @ SAMANTARAY @ BBLKUSAHOO	VS	ODAGAON /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0015014/2020	CHANDAN MOHAPATRA	MANAS CHAND	LINGARAJ P.S. /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0015015/2020	KALIA @ KALANDI DAS DAS	ASHOK KUMAR SAHOO	MAHAKALPARA /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0015016/2020	DIBURU MUNDA @ BUTUR	PARTHA SARATHI DAS	BARBIL /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0015017/2020	SOUKI DAS	MANAS CHAND	BANHARPALI /175 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WPC(OAC)/0000059/2016	STATE OF ODISHA GOBINDA CHANDRA DASH VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
206	WPC(OAC)/0000064/2016	STATE OF ODISHA SUDESHNA BEHERA VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
207	WPC(OAC)/0000459/2011	STATE OF ODISHA NRUSINGHA CHARAN JENA VS	M/S.SABYASACHI TRIPATHI VS	// // ()
208	WPC(OAC)/0002663/2017	STATE OF ODISHA GOBINDA CHANDRA DASH VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
209	WPC(OAC)/0002664/2017	STATE OF ODISHA SUDESHNA BEHERA VS	M/S.SUBASH CHANDRA PUSPALAKA VS	// // ()
210	WPC(OAC)/0003746/2015	STATE OF ODISHA SAMITARANI MOHANTY VS STATE OF ODISHA	M/S.MANMAYA KUMAR DASH VS	// // () //

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MISC CASES FILED on :26/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	124/2020 CMAPL/256/2020	MANOJ KUMAR GOEL-MP	ADV.
2	125/2020 CMAPL/532/2019	ADWAITA KUMAR SAHOO-MP	M/S.ASHOK PATTNAIK, J.P.PAUL, M.MOHAPATRA
3	126/2020 CMAPL/246/2020	RAJALAXMI SAHU-MP	BUDHI RAM DAS
4	200/2020 TRP(C)/205/2020	ARPITA DAS-MP	GOPINATH MISHRA
5	213/2020 CRLMP/1502/2020	HELENA PATEL-MP	RABINDRANATH PRUSTY
6	470/2020 RSA/509/2014	KUNJA SAHOO-MP	M/S.N.C.PATI
7	471/2020 RSA/168/2018	R.GOPAL KRISHNA REDDY@R.GOPPALUU-MP	PARTHA SARATHI DAS
8	521/2020 CRLREV/455/2020	RABI GAIN-MP	DEBA RANJAN MOHAPATRA
9	534/2020 RVWPET/422/2019	STATE OF ODISHA-MP	A.G.A.
10	640/2020 CMP/321/2020	AKSHAYA BEHERA-MP	BISWAMOHAN PATTANAIAK 2
11	1135/2020 CRLMC/301/2020	K.HARA PRASAD PATRO-MP	PARSURAM DAS
12	1136/2020 CRLMC/4227/2016	SANATAN DAS-MP	M/S.MAITRIJIT MOHANTY
13	1139/2020 ABLAPL/12382/2020	RAJESH KUMAR PARIDA-MP	B.K.SAHOO
14	1151/2020 CRLA/54/2018	GANESH BANCHHAR-MP	M/S.AMAR KUMAR MOHANTY
15	1174/2020 BLAPL/7180/2020	SATYANARAYAN MAJHI @ BADAHANDHA-MP	SHIBANI SHANKAR PRADHAN
16	1175/2020 BLAPL/6426/2020	SATYANARAYAN MAJHI-MP	SHIBANI SHANKAR PRADHAN
17	1176/2020 BLAPL/1399/2020	SUNDHI SURAJ-MP	TUKUNA KUMAR MISHRA
18	1178/2020 BLAPL/185/2020	KUNA SAHU-MP	S.S.RAY
19	1179/2020 BLAPL/2199/2020	MANGALA CHARAN SAHU-MP	JITENDRA SAMANTARAY
20	1180/2020 BLAPL/2183/2020	SIBARAM SAHU-MP	JITENDRA SAMANTARAY
21	1181/2020 BLAPL/10628/2019	AJU@AJAYA SETHI-MP	BIJAYA KUMAR BEHERA
22	1182/2020 BLAPL/10723/2019	RAMAKANTA BEURA-MP	JUGALA KISHORE PANDA
23	1183/2020 BLAPL/5193/2020	RANIT MALLIK @ RANJIT MALLIK-MP	LAMBODOR ACHARI
24	1339/2020 MACA/762/2020	RITU PRADHAN-MP	RAJIB LOCHAN PATTNAIK
25	1340/2020 MACA/762/2020	RITU PRADHAN-MP	RAJIB LOCHAN PATTNAIK
26	1341/2020	ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI

27	MACA/751/2020 1342/2020	ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
28	MACA/749/2020 1343/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	MACA/750/2020 1344/2020	ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI
30	MACA/751/2020 1345/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
31	MACA/752/2020 1346/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
32	MACA/740/2020 1347/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
33	MACA/750/2020 14283/2020	OMKAR PANDA-MP	SAILABALA JENA
34	WP(C)/26088/2020 14284/2020	ADARSHA SCHOOL OF ENGINEERING AND INTERNATIONAL COLLEGE OF TECHNOLOGY	
35	WP(C)/32935/2020 14285/2020	LOKABANDHU MOHAPATRA-MP	BASUDEV MISHRA
36	WP(C)/32936/2020 14286/2020	SIDHESWAR ROUT-MP	KISHORE KUMAR MISHRA
37	WP(C)/31297/2020 14287/2020	HRUSIKESH NATH-MP	KISHORE KUMAR JENA
38	WP(C)/18577/2019 14288/2020	NILAMANI SAMANTARAY @ NILAMANI-MP	DHANANJAYA NAYAK
39	WP(C)/32939/2020 14289/2020	HRUSIKESH NATH-MP	KISHORE KUMAR JENA
40	WP(C)/18577/2019 14290/2020	RAJESH KUMAR NAYAK-MP	SAMEER KUMAR DAS
41	WP(C)/32941/2020 14291/2020	UNION OF INDIA-MP	M/S.ANINDYA KU.MISHRA
42	WP(C)/17002/2018 14292/2020	BHUPATI CHARAN PARID-MP	M/S.BUDHADEV ROURAY
43	WP(C)/21747/2012 14293/2020	MAA RAMACHANDI THAKURANI-MP	BIDYADHAR PRADHAN
44	WP(C)/32945/2020 14294/2020	SRINIBASH SAHU-MP	RUDRA NARAYAN PARIJA
45	WP(C)/32946/2020 14295/2020	PRADYUMNA KUMAR MOHAPATRA-MP	BIRAJA PRASANNA DAS
46	WP(C)/32947/2020 14296/2020	DHUSURI SERVICE CO OPERATIVE SOCIETY LTD.-MP	BAIDHAR SAHOO
47	WP(C)/32948/2020 14297/2020	ADHUNIK METALIKS LTD.-MP	SASWAT K. ACHARYA
48	WP(C)/32950/2020 14298/2020	DHUSURI SERVICE CO OPERATIVE SOCIETY LTD.-MP	BAIDHAR SAHOO
49	WP(C)/32952/2020 14299/2020	KABI CHANDRA SEATHY-MP	G.S.NAMTOAR
50	WP(C)/32963/2020 14300/2020	DHABALESWAR SWAIN-MP	ANTARYAMI SWAIN
51	WP(C)/32966/2020 14301/2020	BOBITA NAYAK-MP	DINESH KUMAR PANDA
52	WP(C)/32969/2020 14302/2020	PRATHA SARATHI ROUT-MP	SIDHARTH PRASAD DAS
53	WP(C)/32970/2020 14304/2020	MAHADEO BADAIAK-MP	ANJAN KUMAR BISWAL
54	WP(C)/32972/2020 14305/2020	SABYASACHI MAHAKUL-MP	GOPAL KRUSHNA MOHANTY
55	WP(C)/32979/2020 14306/2020	UPENDRA PRASHADA MISHRA-MP	AJAYA KUMAR JENA
56	WP(C)/32984/2020 14307/2020	HARIHAR DAS-MP	SUMANTA KUMAR NAYAK
57	WP(C)/32991/2020 14308/2020	JYOSTNARANI DASH-MP	BHAGABAN MOHANTY
	WP(C)/32992/2020		

58	14309/2020 WP(C)/32994/2020	HOTEL JASMINE-MP	B.M.SARANGI
59	14310/2020 WP(C)/32997/2020	PRATIMA PATRA-MP	B.M.SARANGI
60	14311/2020 WP(C)/33003/2020	NILIMA DEBNATH-MP	U.C.MISHRA
61	14312/2020 WP(C)/33004/2020	RAJALAXMI MISHRA-MP	BISWABIHARI MOHANTY
62	14313/2020 WP(C)/33005/2020	PARAMANANDA BARIK-MP	BIGYAN KUMAR SHARMA
63	14314/2020 WP(C)/11908/2016	NOVARTIS INDIA LTD.-MP	M/S.DEEPAK KUMAR
64	14315/2020 WP(C)/5796/2012	SANTOSH KU.MOHANTY-MP	M/S.SIBA N.BISWAL
65	14316/2020 WP(C)/5797/2012	MANAS KU.PARIDA-MP	M/S.SIBA N.BISWAL
66	14317/2020 WP(C)/5798/2012	ISHWAR CH.PRADHAN-MP	M/S.SIBA N.BISWAL
67	14318/2020 WP(C)/5799/2012	SURYAMANI SAHOO-MP	M/S.SIBA N.BISWAL
68	14320/2020 WP(C)/28101/2020	ANIL KUMAR RANA-MP	SURYA NARAYAN PATNAIK
69	14322/2020 WP(C)/33008/2020	GANESH GHADAI-MP	ASIT KUMAR JENA
70	234/2020 CONTC/3774/2020	DEBENDRA NATH DUTTA-MP	
71	235/2020 CONTC/3773/2020	BRAJA KISHOR SAMANTA-MP	
72	236/2020 CONTC/3775/2020	KRUPASINDHU NAYAK-MP	
73	522/2020 CRLREV/136/2020	HOTEL ASSOCIATION OF PURI-MP	
74	639/2020 CMP/1599/2018	ASHOK KUMAR PADHEE-MP	
75	641/2020 CMP/1200/2019	MANORAMA MOHAPATRA-MP	
76	1134/2020 ABLAPL/12672/2020	BHAGABAN DAS-MP	
77	1135/2020 ABLAPL/13123/2020	BHABANI PRASAD NANDA @ TIKI NANDA-MP	
78	1136/2020 ABLAPL/11653/2020	PRAKASH NAYAK-MP	
79	1137/2020 ABLAPL/13347/2020	BALAKRUSHNA PANDA-MP	
80	1138/2020 ABLAPL/8257/2020	RADHE BEHERA-MP	
81	1140/2020 ABLAPL/13124/2020	BHABANI PRASAD NANDA @ TIKI NANDA-MP	
82	1141/2020 ABLAPL/11652/2020	PRAKASH NAYAK-MP	
83	1142/2020 ABLAPL/11654/2020	PRAKASH NAYAK-MP	
84	1143/2020 ABLAPL/13126/2020	BHABANI PRASAD NANDA @ TIKI NANDA-MP	
85	1144/2020 ABLAPL/7708/2020	RAJU @ ANIL PUHANA-MP	
86	1145/2020 ABLAPL/11942/2020	RAJESH SAHU-MP	
87	1177/2020 BLAPL/4720/2020	LITU NAYAK-MP	
88	1184/2020 BLAPL/3701/2020	MIRA RANI MOHAPATRA-MP	
89	14303/2020	NIDHIRAM BAL-MP	

90	WP(C)/16416/2019 14319/2020	PADMANAV MAJHI-MP
91	WP(C)/30918/2020 14321/2020 WP(C)/7397/2015	BASANTA MANJARI PANDA-MP